Annexure-3 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Drish Shoes Limited; Date of commencement of CIRP: 12.05.2022 (received on 13.05.2022)
NCLT order C. P. (I.B) No. 239/9/CHD/HRY/2021 dated 12.05.2022 (received on 13.05.2022)
List of creditors as on: 24.06.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
					NIL									
			0	0								0		